## GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS & INFORMATION TECHNOLOGY LOK SABHA

## **UNSTARRED QUESTION NO. 3547**

TO BE ANSWERED ON: 08.08.2018

#### DATA PROTECTION FRAMEWORK

### 3547. SHRI VIRENDER KASHYAP, PROF. SAUGATA ROY

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the expert Committee on Data protection Framework of India has released a white paper and if so, the details thereof;
- (b) whether the Committee has submitted its final report and if not, the reasons therefore:
- (c) whether the Government is bringing forward a legislation on data protection and whether a draft bill in this regard has been sent to the Committee and if so, the details thereof;
- (d) whether there are cases of breach of privacy and security of biometric data in possession of UIDAI reported so far; and
- (e) if so, the number of breaches along with the details thereof?

#### **ANSWER**

# MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S.S. AHLUWALIA)

- (a) (b) and (c): Yes, Sir. A Committee of Experts on Data Protection chaired by Justice Shri. B.N Srikrishna (Retd.) had been constituted to look into the aspects pertaining to Data Protection. The Expert Committee on Data Protection Framework has released a 'White Paper on Data Protection Framework for India' on 27<sup>th</sup> November 2017 to solicit public comments. The White Paper outlined key data protection issues and international best practices. The deadline for submission of responses was 31st January 2018. The committee deliberated on various inputs & has submitted its report along with draft Bill to Government, that have been uploaded on MeitY website. After a consultative process, the data protection legislation will be brought out.
- (d): No, Sir.
- (e): Does not arise in view of (d) above.

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